



2026:AHC:20175

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 677 of 2026

Smt. Kuldeep Kaur

.....Petitioner(s)

Versus

State Of U.P And 3 Others

.....Respondent(s)

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|---------------------------|---|---------------|
| Counsel for Petitioner(s) | : | Sushant Misra |
| Counsel for Respondent(s) | : | C.S.C.        |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

**In Re: Correction Application No.2 of 2026**

1. By way of correction application, correction has been sought in the order dated 21.01.2026, in para-2, line no.4 for deletion of the year '2019' while substituting it with '2013'.
2. The correction application is **allowed** accordingly.
3. The time so stipulated in the order dated 21.01.2026, i.e. "06.02.2026" is extended to "13.02.2026".

**January 29, 2026**

N.S.Rathour

**(Vikas Budhwar,J.)**